

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 29th August, 2023

NO.HC.VII-90/2018/9035/A### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-III Judicial Officer of Arunachal Pradesh Judicial Services to **undergo 1 (one) year Induction Training at the Judicial Academy, Assam & NEJOTI w.e.f. 07-09-2023** as per Arunachal Pradesh Judicial Services Rules.

| Sl. No. | Name | Designation |
|---------|-------------------------|---|
| 1. | Shri Tingkai Monwangham | JMFC, Changlang. |
| 2. | Miss Binken Segia | Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia |

The new trainee Officers of Arunachal Pradesh Judicial Services are directed to report at the Judicial Academy, Assam, Hajo Road, Kamrup, Amingaon, **by 9:30 A.M. on 07-09-2023 positively.**

By Order

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-84/2020/9036-9047/A **Dated: 29-08-2023**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Principal Accountant General (A&E), Arunachal Pradesh, for information and necessary action.

(The Officers are placed on deputation for the Programme on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to TA & D.A. as admissible under the Rules)

4. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar. Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the concerned nominated Officers about this notification accordingly)

7. The Research Officer, Judicial Academy, Assam.
8. The Trainee Officers concerned.
9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
11. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. N. Talwar
29.06.23

REGISTRAR (JUDICIAL)